

PROFORMA FOR DECLARATION OF ASSETS
(As on 31-03-2012)

Name of officer(In Full):

DAMARU DHAR CHOUHAN

Date of Birth

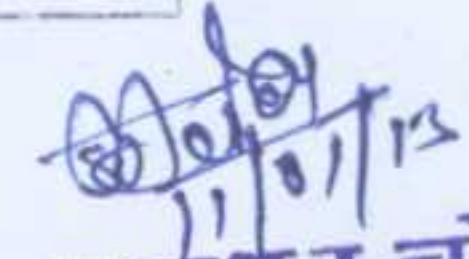
03-03-1970

Present post held

14th Civil judge class- 2, Raipur C.G

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	house and other Buildings	Land	4	5
NIL	NIL	NIL	NIL	NIL
Movable Property (Valued above 25,000/- of Rs.)				
Name of Articles				
NIL				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
30 gram Gold (Approx Value Rs 90,000)				

Shares/Debentures	
Name of issuing Company	Nos. of Shares
1	2
NIL	


डमरुधर चौहान
 नवदुर्ग व्यवहार स्थापना संस्थान-दो,
 रायपुर. (छ.ग.)

Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. LIC Policy(Jeevan saral) no.-386322752		Rs 2.5 Lacs (Yearly Premium Insurance 12,010/-)	
2. LIC Policy(Jeevan saral) no.-386324475		Rs 2.5 Lacs (Yearly Premium Insurance 12,010/-)	
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	Nil		
2) Savings Bank A/CS My self	OBC BRACH RAIPUR	RAIPUR	9246.00
3) PPF			
4) GPF			
5) NSS			
6) Others			

1 In case where it is not possible to assess the the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration on assets is subject to Provisions of C.G. Civil Services (Conduct Rules 1965.)

11/01/13
डमरुधर चौहान
बतुदंश व्यवहार न्यायाधीश बंग-बो,
रायपुर. (उ०ग०)